

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).9/2021

LAL SAHAB SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(ONLY I.A. NO. 38660/2022 (GRANT OF BAIL) IN CrI.A. No. 10 / 2021
IS LISTED AGAINST THIS ITEM)

WITH

CrI.A. No. 10/2021 (II)

(FOR GRANT OF BAIL ON IA 38660/2022)

Date : 02-05-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s)

Mr. Anurag Dubey, Adv.
Mr. Ashish Upadhyay, Adv/
Mr. Bhupendra Kumar Bhardwaj, Adv.
Ms. Manisha Yadav, Adv.
Mr. S. R. Setia, AOR

For Respondent(s)

Mr. Garvesh Kabra, AOR
Ms. Mansa Singh, Adv.

Mr. S.D.Singh, Adv.
Ms. Bharti Tyagi, AOR
Ms. Ram Kripal Singh, Adv.
Mr. Rahul Kumar Singh, Adv.
Mr. Jitender Singh, Adv.
Ms. Meenu Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA 38660/2022 FOR GRANT OF BAIL:

Application for grant of bail is rejected at
this stage.

The appellant is given liberty to renew his
application for bail after one year.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master